

WEEKLY CAUSE LIST
03.10.2017 to 06.10.2017



NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 03-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.299 of 2013(SZ)	Suo Motu (Based on news item in the Hindu dated 25.10.2013) Vs The Addl. Chief Secy. to Govt., Environment & Forests Department and others	M/s. M K. Subramanian E.Manoharan for R1 R2, & R5 M/s. R. Suryaprakash & Vidhyalakshmi vipin for R3 M/s. Rita Chandrasekar for R4	
2	Application No.164 of 2014 (SZ)	P. Edwin Wilson, Purasaiwalkam, Chennai Vs The State of Tamil Nadu, Rep by its Chief Secy., Chennai and others	M/s Syed Azam Mohammed Counsel for Applicant M/s M.K. Subramanian E.Manoharan for R1,R2, R3,R4, & R6, R7 & R15 M/s.R. Suriyaprakash for R5 M/s. Me.Saraswathi for R8 M/s.Rita Chandrasekar for R9	For filing Status Report

			M/s.R. Janakiraman for R10 M/s.Senthil Kumar for R11 M/s. B.Manoharan for R12 M/s.P.Gnanasekaran M.R.Gokul Krishnan for R13 M/s.D.S. Ekambaram for R14 M/s.C.Ramesh for R16 M/s.P.Rathenavel, C.Mariappan, M.Ezilarasan & C.Sundaramoorthy for R17, R18 M/s.Stanly Hebzon Singh for R19 M/s. S.Ratnasabapathy for R20 to R24	
3	Application No.164 of 2015(SZ)	Jawaharlal Shanmugam, Thiruvanmiyur,Chennai. Vs TNPCB Represented by its Chairman, Chennai & 5 others	M/s M. Velmurugan Counsel for Applicant M/s. H. Yasmeen Ali for R1 M/s M.K.Subramanian, E.Manoharan for R2,R3 & R6 M/s. Su.Srinivasan for R4 M/s. Surya Prakash for R5	For filing Status Report
4	Application no. 130 of 2016(SZ)	S.Muthumeena, Egmore, Chennai Vs The Secretary to the Government, PWD, Secretariat, Chennai and 6 others	M/s. Tamizh Law Firm, R.Amardeep Counsel for Applicant M/s. M.K.Subramanian, E.Manoharan for R1 to R3 M/s.A.Ilango for R4 & R5 M/s. Surya Prakash for R6 M/s. Gnanasekaran for R7	
5	Application No. 439 of 2013 (SZ) (THC) (W.P(C) No.3637 of 2012, High Court of Kerala)	Chandran Pillai, Kulathin Tinttackizhakkathil, Kureepuzha, Kavanadu P.O. Kollam and another Vs UOI, MoEF, Rep by its Secretary, New Delhi and 4 others	M/s. Anister Hakeem, Counsel for Applicant M/s. Me.Saraswathy for R1 M/s.Remma Smrithi for R2,R3,R5 M/s.D.Kamatchi and R.Kamaladevi for R4	

6	Application No.456 of 2013 (SZ) (THC) [WP No.1367 of 2011, Kerala High Court]	Manushyavakasha Paristhithi Samrakshana Samithy, Kavanadu Post, Kollam, Rep by Secretary & 6 others Vs UOI, MoEF, Rep by its Secretary, New Delhi & 6 others	M/s S. Kumaresan Counsel for Applicant M/s. M.Sumathy for R1 M/s.Rema Smrithi for R2,R3,R5 M/s.D.Kamatchi and R.Kamaladevi for R4	For final disposal
7	Application No.68 of 2016(SZ)	Mr.P.S.Ramulu, Gudiyatham Taluk, Vellore Dist. Vs The State of Tamil Nadu, Rep by its Secretary, Environment & Forest, Chennai and 9 others	M/s.R.Prabakar Counsel for Applicant M/s. M.K Subramanian for R1, R4 , R5 & R6 M/s.Azhagam Perumal for R2 & R3 M/s. E.Manoharan for R7 M/s. Ramesh Kumar for R8 & R9 M/s.K.G.Sendhil Kumar R.Chakkaravarthy D.Aravindan for R10	Part - Heard
8	M.A.No.134 of 2017(SZ) IN Application No. 139 of 2017 (SZ)	M/s. Gem Granites, Rep.,by its Partner, Chennai. Vs Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others	M/s. Abdul Saleem Counsel for Applicant	To take Appropriate Action
9	M.A.No.135 of 2017(SZ) IN Application	M/s. Imperial Granites Private Limited, Rep.,by its Director, Chennai. Vs	M/s. Abdul Saleem Counsel for Applicant	To take Appropriate Action

	No. 140 of 2017 (SZ)	Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others		
10	Application No.194 of 2017 (SZ)	Mr. Shafeeq Ahmed, Manager (Rep on behalf of) Kothari Industrial Corporation Fertilizer Division Thiruvallur District Vs The Member Seretary Central Pollution Control Board New Delhi and 5 others	M/s. P.Bagyalakshmi Counsel for Applicant M/s. P.Jayalakshmi for R1 & R2 M/s. Rita Chandrasekar for R3 & R4	For final Orders

For further details, Please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

COURT NO. 1, SZ WEEKLY CAUSE LIST of 03.10.2017 TO 06.10.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 04-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 37 of 2012 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai Vs The Chairman, Pallavaram Municipality and others	M/s. Kaushik Narain Sharma Counsel for Applicant M/s P. Srinivas for R1 & R12 M/s. H. Yasmeen Ali for R2, R3 M/s. M.K. Subramanian P.Velmani for R5, R9,R10 & R11 M/s. D.S. Ekambaram for R4 M/s. E.Manoharan for R6 to R8	For hearing

2	Application No. 133 of 2016 (SZ)	Olympia Techpark (Chennai) Private Limited, Rep. by its Director Mr.Chandrakant Kankaria, Chennai Vs State of Tamil Nadu, Rep. by its Secretary, Municipal Administration & Water Supply Department and 13 others	M/s. CT.Murugappan, Counsel for Applicant M/s. E.Manoharan for R1,R5,R9,R13 M/s. Abdul Saleem for R10 M/s. M.K Subramaniam for R2, R4 & R6 Mrs. H.Yasmeen Ali for R3 & R11 Mr. R.Surya Prakash for R7 & R8	For filing Reply
3	Application No.92of 2017 (SZ)	Punganur Consumer Protection Council (Regd.No.32/92) Rep by its Advisor S.Vijayakumar Tamil Nadu Vs The State of Tamil Nadu Rep by its Secretary, Department of Revenue (Land Department) Chennai and 9 others	S.Vijaya Kumar Party in Person M/s. E.Manoharan for R1 to R8 M/s .P.Srinivas N.K.Ponraj R.Purushothaman for R8	For Status Report
4	Application No.102 of 2017 (SZ)	Sri. C.Murugan Proprietor M/s. Manjunath Dyeing Works Bangalore Vs The Member Secretary, Karnataka State Pollution Control Board, Bangalore and 2 others	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi Counsel for Applicant M/s. R.Thirunavukarasu for R1,R2 M/s. M.R.Gokulkrishnan B.Sarenyadevi for R3	For Reply
5	Application No. 208 of 2017 (SZ)	John Wesley Kancheepuram District And 2 others Vs State Level Environment Impact Assessment Authority	M/s. R & P Partners Counsel for Applicant	

		Tamil Nadu Rep.,by its Director and Member Secretary and 6 others		
6	M.A.No 151 of 2017(SZ) IN Unnumbered Appeal No of 2017(SZ)	SyamKumar Kottarakkara Taluk, Kollam District Vs Director Directorate of Mining and Geology, Thiruvananthapuram, Kerala and 3 others	M/s. Mohammad Sabah Counsel for Applicant	To Condone the delay
7	Application No. 52 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam Rep.,by.its President, M.R.Thiyagarajan Chennai Vs The Chairman National Coastal Zone Management Authority, Government of India, Ministry of Environment, Forest and Climate Change, New Delhi and 9 others	Mr.K.Mageshwaran Counsel for Applicant Mr.M.R Gokul Krishnanfor R1 M/s. M.K Subramanian P.Velmani for R2 & R3 Mr.E.Manoharan for R4,R5,R7 & R8 M/s. H.Yasmeen Ali for R6 Mr. T.Arunan for R9 Mr. R. Thirunavukarasu & M. Swarnalatha for R10	For hearing

For further details, Please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

COURT NO. 1, SZ WEEKLY CAUSE LIST of 03.10.2017 TO 06.10.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 05-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.295 of 2016 (SZ) IN Application No. 4 of 2013 (SZ)	The Commissioner Fisheries Department DMS Campus, Chennai Vs C.H.Bala mohan Pudhucherry and 21 others	M/s M.K. Subramanian E.Manoharan & P.Velmani Counsel for Applicant M/s. T.Mohan, S.Devihe & Yogeshwaran for R1 Mr.Syed Nurullah Sheriff for R2, R3 &R6 M/s M.K. Subramanian for R7, R8 ,R9 M/s. D. Nagasaila, V. Suresh and D. Moses for R4 & R5 Sri. K.R. Harin for R10 to R14, R21 Sri. Bikas Kar Gupta for R15 Sri. Deepak Kumar Pani for R16 Sri. T. Sai Krishnan for R17 Shri. T.N.C. Kaushik for R18 M/s P.H. Manoj Pandian , S. Kamalesh Kannan & S. Sai Sathya Jith for R19, R20 M/s G. Veerapathiran, M.Sarfudeen Ali Ahamed, M.Chidambaram & A.Sonal for R22	To suspend the order dated 7.10.2016

	Application No. 4 of 2013 (SZ)	C.H.Bala mohan Vs The UOI, MOEF, Rep. by its Secretary, New Delhi and others	M/s. T.Mohan, S.Devihe & Yogeshwaran Counsel for Applicant Mr.Syed Nurullah Sheriff for R1, R2 Mr.Su.Srinivasan Asst.Solicitor General for R5 M/s M.K. Subramanian E.Manoharan & P.Velmani for R6, R7 ,R8 ,R22 M/s. D. Nagasaila, V. Suresh and D. Moses for R3 & R4 Sri. K.R. Harin for R9 to R13, R20 Sri. Bikas Kar Gupta for R14 Sri. Deepak Kumar Pani for R15 Sri. T. Sai Krishnan for R16 Shri. T.N.C. Kaushik for R17 M/s P.H. Manoj Pandian , S. Kamalesh Kannan & S. Sai Sathya Jith for R18, R19 M/s G. Veerapathiran, M.Sarfudeen Ali Ahamed, M.Chidambaram & A.Sonal for R21 Mr.Selvendran for R23 & R24	For hearing
2	Application No. 34 of 2015 (SZ)	S. Pugazhendhi, Sangolikuppam Village & Post, Cuddalore District and 2 Others Vs TNPCB, Rep. by its Member Secretary, Guindy,	M/s Ritwick Dutta and Rahul Choudhary Counsel for Applicant Smt. H. Yasmeen Ali for R1 Mr.Ramesh Venkatachalapathy for R2 M/s M.K. Subramanian and P. Velmani for R4	For filing Response to the Report

		Chennai and 3 others	Shri. D.S. Ekambaram for R3 M/S. V.Suthakar, K.S.Viswanathan, N.Anandha Kavitha, M.Gopi for R5	
3	Application No. 136 of 2016 (SZ)	Capt. B.S.Prakash, Athani Lane Vanchiyoor, Thiruvananthapuram, Kerala Vs Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 6 others	M/s. V.J.Arul Raj & Siva.Raajeshekar Counsel for Applicant Mr.G.M Syed Nurullah Sheriff for R1 M/s. VK. Rema Smrithi for R2 & R6 Mr. D.S.Ekambaram for R3 Mr. T.N.C Kaushik for R4 M/s. Suvitha for R5 Mr.Abdul Razack for R7	For hearing
4	Application. No.166 of 2017(SZ)	M/s. Narmathaa Textiles Limited Rep.,by its Chairman M/s. Rajendran, Chennai Vs Tamil Nadu Pollution Control Board Rep.,by its Chairman, Guindy, Chennai and another	M/s. K.Ramu, R.Vishnu Counsel for Applicant M/s. Rita Chandrasekar for R1,R2	For hearing
5	Application. No.209 of 2017(SZ)	Environmental Health & Safety Research & Development Centre (EHSRDC) Through its Managing Director Bangalore and another Vs Karnataka State Pollution Control Board Through its Member Secretary, Bangalore and 3 others	M/s. Naveen R. Nath Counsel for Applicant	

For further details, Please log on to our website www.greentribunal.gov.in

COURT NO. 1, SZ WEEKLY CAUSE LIST of 03.10.2017 TO 06.10.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 06-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 176 of 2013 (SZ) (02.15 pm)	Sri V.P. Krishnamoorthy Chennai-21. Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	Mr. A. Yogeshwaran, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1, R9 & R10 M/s M.K. Subramanian P.Velmani for R2 Smt. Rita Chandrasekar for R3 M/s Abdul Saleem, S.Saravanan and Vidyalakshmi for R4 M/s R. Senthil Kumar and S. Arjun Suresh for R5 Mr. M.R Gokul Krishnan for R7 M/s Ramasubramaniam Associates for R6 M/s. King & Partridge for R8 Mr. D.S.Ekambaram for R12 M/s.Jayash B.Dolia for R13	For hearing
2	Application No. 34 of 2014 (SZ)	K.S. Jayaraman, Tondiarpet, Chennai. Vs Union of India,	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1	

		Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	For hearing
3	Application No. 35 of 2014 (SZ)	R. Selvi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	
4	Application No. 36 of 2014 (SZ)	K. Umachandran, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2	

		and 7 others	M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	For hearing
5	Application No. 37 of 2014 (SZ)	S. Shanthi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	
6	Application No. 38 of 2014 (SZ)	G. Mahesh Kumar, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)	

		Natural Gas, New Delhi-1 and 7 others	for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	For hearing
7	Application No. 39 of 2014 (SZ)	R. Vijaya, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	
8	Application No. 40 of 2014 (SZ)	K. Sampath Kumar, Tondiarpet,	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant	

		<p>Chennai.</p> <p>Vs</p> <p>Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p>	
9	Application No. 41 of 2014 (SZ)	<p>K. Kamalakannan, Tondiarpet, Chennai.</p> <p>Vs</p> <p>Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p>	<p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant</p> <p>Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Diwakar for R8</p>	For hearing

10	Application No. 42 of 2014 (SZ)	G. Purushothaman, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8	For hearing
11	Application No.80 of 2017(SZ)	P.Prem Kumar Madurai District Vs The Secretary to the Government Department of Environment and Forests, Government of Tamil Nadu, Chennai and 7 others	M/s. T.Sai Krishnan B.Lakshmi Narasimhan S.Ajikumar K.Kumaraguru Counsel for Applicant M/s M.K Subramanian & P.Velmani for R1,R2, R5,R6 M/s. Rita Chandrasekar for R3,R4 M/s. E.Manoharan for R7,R8	For hearing

For further details, Please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Kerala Circuit Bench Cases

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Original Application No.118 /2017	Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others	Y. Sam (Party in person)	For Appearance and Reply
2	Original Application No.119 /2017 and M.A.No 281/2017	N G Soman, Ambalamedu P O , Ernakulam Vs Bharat Petroleum Co Ltd., Kochi & 5 others	Sri. K J Sunil, Counsel for Applicant	For admission
3	Appeal No. 4/2017	Arun Vasu, Member, Mazhuvannoor Grama Panchayat, Ernakulam & 2 others Vs Kerala State Level Environment Impact Assessment Authority & 2 others	Sri. S Ranjith, Counsel for Appellant	For admission
4	Original Application No.155 /2017	Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. Vs Chief Conservator, Forest Dept., Kerala &15 others	Smt. Sheeja P D, Counsel for Applicant	For admission

5	Original Application No.156 /2017	Mr.K.Prem Kumar, Madona, Industrial Estate P O, Trivandrum Vs Pollution Control Board And 2 others	Mr.S.M.Prem Counsel for Applicant	For admission
6	Original Application No.150 /2017	Jose Parayil Vs State of Kerala	Smt.T.B.Mini Counsel for Applicant	For admission
7	Original Application No.151 /2017	Charles T David, Thoppil House, Kolencherry P O, Ernakulam Vs State of Kerala & 3 others	Sri. M K Dileepan, Counsel for Applicant	For admission
8	Original Application No.152 /2017	Mr.Pious Thomas Vs Union of India	Mr.Jacob Sebastian Counsel for Applicant	For admission
9	Appeal No. 51/2016	George Issac Vs Ministry of Environment, Forest & Climate Change and others	Mr. Rajan Vishnuraj & Harish Vasudevan, Counsel For Applicant Mr. Gokul Krishnan for R1, Smt. Vidyalakshmi for R2, Smt. Suvitha A S for R3 &R4, Mr. T Navin for R5, Mr.Millu Dandapani& Rahul Kandampully for R6	After notice
10	Original Application No. 535/2016	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	Mr. S Subhashchand & Peter T Thomas Counsel for Applicant Smt. Suuvitha A S for R1 to R3, Sri. T.Navin for R6 to R8, Mr. Jimmy for R5	After notice
11	Review	Shammy Thilakan,	Mr. P K Suresh Kumar &	For

	Application No. 20/2016 in Application No. 75/2015 (SZ)	Kollam Vs State of Kerala & others	K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	Completion of Pleadings
12	Review Application No. 21/2016 in Application No. 64/2015 (SZ) M A No. 186/2017 M A No. 187/2017	Shammy Thilakan, Kollam Vs Kerala State Pollution Control Board & 5 others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	For Completion of Pleadings
13	Appeal No.26/2016	P.Chandrasekharan Nair Vs Tomy Thomas & Another	Mr. Shaji Thomas, Counsel for Appellant Mr. Joby Jose Kondody for R1, Mr. Rajan Vishnuraj &Harish Vasudevan for R2, Vidyalakshmy for Addl. R	For Completion of Pleadings
14	Original Application No137/2016 & M. A 188 /2017	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & Others	Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R3 & R4, Mr. T Navin for R2 Mr. Sandeep Gopalakrishnan, For R5, Mr. M.Kiranlal & Sandip Narain, Mr. P C Chacko, Mr. Gopalakrishnan B K , Mr.K Jaju Babu and Mr. P V Jayachandran for Addl. Respondents.	For Completion of Pleadings
15	Original	Lawyers	Mr. S Subhashchand &	For

	Application No. 192/2016	Environmental Awareness Forum (LEAF) Vs State of Kerala & others	Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R2 & R4, Mr. T Navin for R2, Mr. P C Chacko for R5	Completion of Pleadings
16	Original Application No. 222/2016	Kuruvichira Sri. Nagaraja Temple rep. by Custodian Mr. K S Ravindran Nair Vs Kunnathunadu Grama Panchayat & others	Mr. K S Ravindran Nair (Party in person) Smt. Suvitha A S for R2, Mr. T Navin for R3 Smt. Vidyalakshmi for Addl. R4	For Completion of Pleadings
17	Original Application No.409/2016 & M A 189 /2017	Mr. K K Muhammed Iqbal Vs Kerala State Pollution Control Board & others	Mr. K K Ashkar Counsel for Applicant Mr. T Navin for R1 & R2, Mr. N N Sugunapalan & S Sujin for R3 Mr. George Thomas Mevada & Manu Kuruvila for R4	For Completion of Pleadings
18	Original Application No. 413/2016	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & others	Mr. S Subhashchand, Counsel for Applicant Smt. A S Suvitha for R1,R2,R5 & R6, Smt. Vidyalakshmi for R3 & R4	For Completion of Pleadings
19	Original Application No.14/2016 (SZ)	Mr. Muhammed , Malappuram Dist., Kerala Vs Kerala State Level Environment Assessment Authority & Others	Mr. N C Radhakrishnan & P Velmani Counsel for Applicant M/s Warriar & Iyer Associates for R1, Mr. T Navin for R2, Smt. Suvitha A S for R3 & R4, Mr. Ahammedkutty for R5, Mr. Sudhish for R6 to R8	For hearing

20	Original Application No. 20/2016 (SZ)	Mr. Santo P L , Trichur & others Vs State of Kerala & others	Mr. Rajan Vishnuraj & Harish Vasudevan Counsel for Applicant Smt. Suvitha A S for R1 & R5, Mr. T Navin for R2 to R4, Mr. Santhosh V Poduval for R6, M/s Warriar & Iyer Associates for R7 to R15, R18, R22 to R24, & R26	For hearing
21	Appeal No. 76/2015 (SZ)	Mr. N Sekharan Nair Pathanamthitta Dist. Vs Ministry of Environment, Forest and Climate Change New Delhi & others	Mfr. Rajan Vishnuraj & Harish Vasudevan, Counsel for Applicant Mr. M R Gokulkrishnan for R1, Smt. Vidyalakshmi for R2, Smt Suvitha A S for R3, M/s Enoch David Simon Joel & Romy Jose for R5, Mr. Sujith Kumar for Addl. R7	For hearing
22	O.A.No. 157/2017 (Earlier) O.A.No. 16 /2016 (SZ) (Suo Moto)	Suo Moto The health Hazards created by Pollution of water from Bharathapuzha River as per news item in the 'Hindu' dated 15.01.2016	Smt. A.S.Suvitha for R1, R3 to R5 Mr.GT.Navin for R2	For orders

For further details, please log on to our website www.greentribunal.gov.in